

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 43037/2019

(Arising out of impugned final judgment and order dated 23-10-2018 in WPS No. 4346/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

B. RAVIKANT & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.187477/2019-CONDONATION OF DELAY IN FILING and IA No.187478/2019-EXEMPTION FROM FILING O.T.)

Date :09-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. R. Balasubramanian, Sr. Adv.
 Ms. Durga Dutt, Adv.
 Ms. Apoorv Kurup, Adv.
 Ms. Upasna Bhattacharjee, Adv.
 Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP© No. 30621/2011.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR